

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 323/TT/2023

- Subject** : Petition for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for 8 no. of assets under State Sector - OPGW link (169km) for) associated Establishment of Fibre Optic Communication System in Western Region under Master Communication Plan.
- Date of Hearing** : **16.7.2024**
- Coram** : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Madhya Pradesh Power Management Company Limited and 7 others
- Parties Present** : Shri Shashwat Kumar, Advocate, MSEDCL
Ms. Shikha Sood, Advocate, MSEDCL
Shri Harshit Gupta, Advocate, MSEDCL
Shri Mohd. Mohsin, PGCIL
Shri Zafrul Hasan, PGCIL
Shri Vishal Sagar, PGCIL

Record of Proceedings

The order could not be issued prior to Shri P. K. Singh, Member, demitting the office. Accordingly, the matter is listed for hearing today.

2. The parties present submitted that the pleadings in the matter are already completed and arguments have already been concluded.
3. Based on the submissions made by the parties, the Commission directed the parties to file their respective written submissions/ Note, if any, within a week.
4. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

sd/-

(T. D. Pant)
Joint Chief (Law)

